## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1161/(MAH)/2017 MA No. 90/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Jitendra Palande

V/s.

Parte Casters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

## <u>ORDER</u>

## MA 90/2018 in CP 1161/I&BP/NCLT/MB/MAH/2017

MA 90/2018 allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)